

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

A.NO. 205 OF 2017

Dated: 3rd January, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Simhapuri Energy Limited.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Ankita Bafna

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua
Mr. Yatin Srivastava for R-2

ORDER

The learned counsel for the respondent No.2 seeks one weeks' time to file reply. She may file the same on or before 10.01.2017 after serving copy on the other side.

List the matter on **15.01.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

mk/ss